

GOVERNMENT OF INDIA  
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
(DEPARTMENT OF PERSONNEL AND TRAINING)  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 1042**  
(TO BE ANSWERED ON 09.03.2017)

TRAINING OF IAS OFFICERS

1042. SHRI C.M. RAMESH:

Will the PRIME MINISTER be pleased to refer to answer to Unstarred Question 1057 given in the Rajya Sabha on the 24th November 2016 and state:

- (a) whether it is a fact that there is a capacity to train only 180 IAS probationers in the country resulting in increasing the gap between requirement and existing strength of IAS officers; and
- (b) if so, in what manner, Government is planning to increase the training strength of these officers?

**ANSWER**

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office. (DR. JITENDRA SINGH)

(a) & (b): The Lal Bahadur Shastri National Academy of Administration (LBSNAA) is currently conducting training of IAS Officer trainees as per the present requirements. Any number above 180 would a) compromise quality; b) exceed LBSNAA's capacity; and c) lead to a distortion in a career pyramid of IAS officers, particularly for senior posts in the Government of India. Government will provide all assistance to LBSNAA to augment the infrastructure.

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